

RAJASTHAN HIGH COURT, JODHPUR

:: ORDER ::

No. : 16/S.O./2016

Date : 16-09-2016

To :

All the Officers of the Registry, Rajasthan High Court/
All the District & Sessions Judges/and
Other Judicial Officers.

Sub. : Regarding permission to travel by Government
Vehicle on official visit.

No. : Gen./XV/52/2006(II)/

Date :

Hon'ble the Chief Justice has been pleased to order that Officers of the Registry, all the District Judges and other Judicial Officers may use the Government Vehicle allotted to them for the purpose of official visits within the State.

By Order,


REGISTRAR GENERAL

No. : Gen./XV/52/2006(II)/ 5261-64

Date : 16/9/16

Copy forwarded to the following for information and necessary action :-

1. All the Officers of the Registry, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
2. All the District & Sessions Judges with the request to circulate it amongst other Judicial Officers of their judgship.
3. A.O.J., RJS (Estt.) Section/General Section/Examination Cell, Rajasthan High Court, Jodhpur.
4. Deputy Registrar (Protocol), Rajasthan High Court, Jodhpur/ Bench, Jaipur.


REGISTRAR GENERAL